COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 227 OF 2016

Dated: 7th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Jharkhand Urja Sancharan Nigam Ltd.

.... Appellant(s)

Vs.

Jharkhand State Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Himanshu Shekhar

Mr. Aabhas Parimal

Counsel for the Respondent(s) : Mr. Farrukh Rasheed

ORDER

Learned counsel for the appellant seeks three weeks more time to file rejoinder. He may take steps to file the same on or before 03.10.2017 after serving copy on the other side.

List the matter on <u>25.10.2017</u>.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson